

Declaration of Assets and Liabilities

श्री राजीव

Year 21-22

RAKESH KUMAR

son/daughter/wife of NAGENDRA PRASAD

2493
16/02/22

aged 46 years, belonging to BIHAR VIDHAN SABHA

service and presently working as PRIVATE SECRETARY, BIHAR VIDHAN SABHA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 etc. Name
(i)	Cash	5,000/-	RAJNI KUMARI	SAURAV RAMJAN	SRISHTY KUMARI	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15/2/22 S.B.I. 5,98,463/-	15/2/22 S.B.I. 1,39,302/- B.O.I. 3,92,759/-	15/2/22 CANARA BANK 3,51,991/-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	Sahara	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	P.L.I. 12386/Y LIC 2426/Y NPS (Tier I) 50,509/-	P.P.F. (S.B.I.) LIC 27158/Y R.D. (P.D.)	LIC 23,554/Y P.P.F. (P.O.) A/c-415328610 R.D. (P.D.) T.D. (P.D.)	-	-
(v)	Motor Vehicles (details of make, etc.)	-	Scooty BR-01BD- 9644	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold 20gm	Gold 50gm SILVER 250gm	Gold 10gm	Gold 20gm	-
(vii)	Other assets, such as values of debts / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	58111/- I.T. ASSESSMENT YEAR 2021-22 PAN No. AYYPRK 4692 G7	NIL PAN No. - BTZPK4831 L
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No. :- PTS/BLA-1210

Gender :- M (M/F)

Date of Birth :- 05/01/1976 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR VIDHAN SABHA
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kumar

Name of Employee: RAKESH KUMAR

Designation: PRIVATE SECRETARY

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 15/02/22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.